

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 1
(IB)-534/ND/2020**

Under Section: 7 of IBC.

In the matter of:

Amrit Kumar Patel	...	Applicant
Vs		
M/s. Pheonix Arc Private Limited	...	Respondent

Order delivered on 19.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Kunal Negi, Adv.
For R-1	: Ms. Usha Singh, Adv. Mr. Kumar Vishwjeet, Adv.
For R-2	: Mr. Gautam Singhal, Adv.

ORDER

IB/534/ND/2020: Learned counsel for Respondents no. 1 and 2, appears on advance notice and submit that present application is not maintainable. Learned counsel for the applicant seeks to withdrawal. The application is allowed to be withdrawn. Hence, the application stands withdrawn and disposed of.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md. Saddam

